

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 94 of 2018 in
DFR No. 4093 of 2017**

Dated : 05th March, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**BESES Yamuna Power Limited Appellant(s)
Vs.
Delhi Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Varaa Masood
Mr. Malavika Prasad

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma
Mr. Pradeep Misra for R-1

**ORDER
(IA No.94 of 2018) (for delay in filing)**

List this matter on **06.03.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

Bn/pr